

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3063
ANSWERED ON:15.03.2011
PROJECTS IN NDMC AREA
Patil Shri C. R.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the names and financial details of the projects in NDMC area which has been entrusted to CPWD for execution alongwith their tentative costs and dates of completion;
- (b) whether there is any provision for penalty in case of delay in completion of the projects;
- (c) if so, the details of such projects; and
- (d) the steps taken/being taken to avoid such penalties?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a): The details of the projects in NDMC Area entrusted to CPWD are given at Annexure.
- (b)&(c): Yes, Madam. There are provisions in the general condition of the contract of the CPWD for penalty in case of delay in completion of all the projects
- (d): Contract clauses and milestones have been provided for monitoring the progress of the works.